

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:397  
ANSWERED ON:04.12.2003  
ILLEGAL OCCUPATION OF WAITING ROOMS  
RAVINDRA KUMAR PANDEY

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government are aware that the large number of waiting halls/retiring rooms in Indian Railways has been under occupation by Government Railway Police or other unauthorised persons, leading to depriving the public of this facility and the Railway Administration failed to get this premises vacated from the occupation of unauthorised persons;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BASANAGOUDA R PATIL)

- (a) to (c) : Information is being collected and will be laid on the table of the Sabha.